

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1310
ANSWERED ON Monday, July 27, 2026/Shravana 5, 1948 (Saka)**

CSR EXPENDITURE IN MUMBAI

QUESTION

1310. Shri Sanjay Dina Patil:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government has undertaken any assessment of the Corporate Social Responsibility (CSR) expenditure by companies headquartered in Mumbai during the last three years and the current year, if so, the details thereof;**
- (b) the details of CSR funds allocated and utilized for projects relating to public healthcare, Government schools, environmental conservation, waste management, women empowerment and skill development in the Mumbai Metropolitan Region;**
- (c) whether the Government has observed any imbalance in CSR investments across different municipal wards of Mumbai, particularly in densely populated and economically weaker areas, if so, the details thereof; and**
- (d) whether the Government proposes to introduce any mechanism for improved coordination among companies, local bodies and implementing agencies to ensure equitable distribution, transparency and effective monitoring of CSR projects in Mumbai and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE
IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

[SHRI HARSH MALHOTRA]

(a): No Sir.

(b) & (c): There is no provision of allocation of CSR funds in CSR legal framework and the Ministry does not maintain metropolitan region wise CSR data centrally. On the basis of annual filings made by the companies in the MCA21 registry, Development sector-wise and district wise CSR expenditure in Maharashtra for the last Financial Years i.e. 2022-23 to 2024-25 is at Annexure-I and Annexure-II respectively.

Under the Companies Act, 2013, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities of the company undertaken in the areas or subjects specified in Schedule VII of the Act, based on the recommendation of its CSR committee. The first proviso to Section 135 (5) of the Act provides that the company shall give preference to the local area and areas around it where it operates. However, the emphasis on local area is only directory and not mandatory in nature. The Government does not issue any directions to Corporates to spend in any particular area or activity.

(d): No such proposal is under consideration.

Refer to part (b) of Lok Sabha Unstarred Question no.1310 for 27.07.2026

Development Sector-wise CSR expenditure in Maharashtra from FY 2022-23 to FY 2024-25

(Amount in Rupees Crore)

S.No.	Development Sector	FY 2022-23	FY 2023-24	FY 2024-25
1.	Agro forestry	5.84	13.64	10.34
2.	Animal Welfare	74.06	99.03	91.15
3.	Armed Forces, Veterans, War Widows/ Dependants	8.13	5.87	16.27
4.	Art And Culture	64.55	93.49	114.54
5.	Conservation of natural resources	77.57	92.97	94.81
6.	Education	1,734.88	2,358.27	4,051.66
7.	Environmental Sustainability	308.92	346.85	405.82
8.	Gender Equality	34.15	31.17	39.72
9.	Health Care	2,104.01	1,858.30	2,030.19
10.	Livelihood Enhancement Projects	354.67	314.30	268.51
11.	Poverty, Eradicating Hunger, Malnutrition	205.32	207.66	253.86
12.	Rural Development Projects	230.27	211.57	295.44
13.	Safe Drinking Water	25.81	35.72	49.09
14.	Sanitation	39.09	63.82	51.07
15.	Senior Citizens Welfare	25.90	23.32	37.13
16.	Setting Up Homes And Hostels For Women	8.56	5.48	10.95
17.	Setting Up Orphanage	12.10	9.78	21.01
18.	Slum Area Development	5.37	3.16	3.54
19.	Socio-economic equalities	32.62	66.63	43.93
20.	Special Education	68.21	76.41	106.30
21.	Technology incubators	0.06	0.17	-
22.	Training To Promote Sports	72.58	83.29	137.18
23.	Vocational Skills	152.45	199.68	411.08
24.	Women Empowerment	78.15	71.77	87.23
25.	NEC/Not mentioned*	0.02	11.60	-
	Total	5,723.29	6,283.97	8,630.80

(Updated Data upto 31.03.2026) (Source: Corporate Data Management Cell)

*Companies either did not specify the names of Sectors or indicated more than one Sector where projects were undertaken.

Refer to part (b) of Lok Sabha Unstarred Question no.1310 for 27.07.2026
District-wise CSR expenditure in Maharashtra from FY 2022-23 to FY 2024-25

(Amount in Rupees Crore)

S. No.	Districts	FY 2022-23	FY 2023-24	FY 2024-25
1.	Ahilyanagar	52.26	68.74	149.51
2.	Akola	2.59	2.57	14.43
3.	Amravati	20.89	15.61	31.29
4.	Beed	16.21	17.29	31.41
5.	Bhandara	5.05	5.09	9.89
6.	Buldhana	3.37	9.39	13.60
7.	Chandrapur	34.85	29.42	73.15
8.	Chhatrapati Sambhajinagar	129.87	134.35	186.90
9.	Dharashiv	26.19	33.81	38.40
10.	Dhule	10.64	14.91	23.48
11.	Gadchiroli	14.55	70.81	62.55
12.	Gondia	0.41	8.60	8.27
13.	Hingoli	2.31	5.34	4.85
14.	Jalgaon	27.59	28.15	22.54
15.	Jalna	21.43	20.25	13.49
16.	Kolhapur	17.87	33.38	59.14
17.	Latur	18.69	22.25	24.16
18.	Mumbai	2,865.34	2,908.85	4,436.56
19.	Mumbai Suburban	5.73	2.29	0.10
20.	Nagpur	174.51	167.04	255.32
21.	Nanded	8.15	10.11	11.69
22.	Nandurbar	30.37	37.29	35.79
23.	Nashik	130.77	133.83	226.64
24.	Palghar	5.10	5.86	2.23
25.	Parbhani	3.64	3.52	20.95
26.	Pune	1,099.18	1,188.89	1,871.18
27.	Raigad	326.56	245.49	245.60
28.	Ratnagiri	44.66	71.03	55.42
29.	Sangli	18.06	14.21	44.14
30.	Satara	67.71	70.69	75.04
31.	Sindhudurg	6.37	6.07	9.01
32.	Solapur	26.83	58.06	56.76
33.	Thane	214.19	309.46	393.49
34.	Wardha	24.03	23.69	27.11
35.	Washim	5.00	1.87	6.42
36.	Yavatmal	9.59	13.01	22.42
37.	District not classified elsewhere	252.73	492.75	67.87
	Total	5,723.29	6,283.97	8,630.80

(Updated Data upto 31.03.2026) (Source: Corporate Data Management Cell)

